NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P. (IB)/981(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s HITESH SUBHASH PUNJANI

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Narendra Singh, Ld. Counsel for the Financial Creditor. Mr. Yogesh Hari Jare, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor informs that email id of the Personal Guarantor is incorrectly stated in the registry portal, accordingly, they could not file reply. They are directed to file a precipe with the Registry to correct the email id of the personal guarantor.
3. In the meanwhile, the Registry is directed to accept the hard copy of the reply filed by the personal guarantor.
4. List this matter on **16.07.2024** for further consideration.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/